

Daily Board
In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 01/12/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	388/19	The State Kurla p.stn Vs Mohd Rizvan Mohd Jiyauddin Shaikh	Arguments
2	Cri Appeal	1014/14	Ms. Rajat Pharmachem Ltd – Applicant Vs Canbank Factors Ltd and State – Respondent	Hearing
3	Cri Rev App	371/19	Mukesh Gupta – Applicant Vs The State Vakola p.stn – Respondent	Hearing
4	MISC APP SC	37/20	Ulhas Eknath Burkhe Vs Vakola p.stn	Hearing
5	Sessions Case	315/19	The State Azad Maidan p.stn Vs Rajendra Sukhlal Thakur	Defence Evidence
6	Sessions Case	628/18	The State Khar p.stn Vs Parvati Khaka and other	R/E (P.H.)

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In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 02/12/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	CRI REV APP	1049/15	Pradeep Furia – Applicant Vs Ramesh Thakkar and others	Hearing
2	Sessions Case	267/16	The State Wadala T.T. Pstn Vs Mani	Statement u/s 313 Cr.PC.
3	Sessions Case	30/18	The State Nehru Nagar p.stn Vs Shree Vikas Padale	Statement u/s 313 Cr.PC.

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Criminal Cause List dated 03/12/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	338/16	The State Mulund p.stn Vs Kazi John Sayyed	Judgment
2	Sessions Case	55/17	The State Mulund p.stn Vs Gazi Rafique Jafari @ Irani	Judgment
3	CRI REV APP	206/18	Munir Mohd Ahmed Khan – Applicant Vs Versova P.stn – Respondent	Hearing
4	Cri Bail Appln	556/20	Binder Gujjar – Applicant Vs State DCB CID P.stn	Hearing
5	Sessions Case	99/19	The State Bandra Railway p.stn Vs Fajjal Ali Sayyed	Statement u/s 313 Cr.PC.
6	Sessions Case	754/16	The State DCB CID Unit X Vs Pradyuman Yadav and others	Reply
7	Sessions Case	230/18	The State DCB CID Unit X Vs Paramjeet Ahlawat	Reply
8	Sessions Case	416/20	The State DCB CID Unit X Vs Virendrakumar Binder Gujjar	Reply

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Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	86/19	The State RCF p.stn Vs Meghraj Tiwrekar and others	Hearing
2	Sessions Case	482/19	The State Sion p.stn Vs Kishor Ganpat Bobade	Statement u/s 313 Cr.PC.
3	Sessions Case	744/19	The State Dadar Vs Rupesh Dattatray Thorat	Statement u/s 313 Cr.PC.
4	Sessions Case	589/17	The State Dharavi p.stn Vs Sanaulla Hussain and others	Reply/Say
5	Sessions Case	427/16	The State Chunabhatti p.stn Vs Shrinivas Yallam Raju Lakka	Order exhibit

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Criminal Cause List dated 05/12/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Cri Appeal	561/17	Ajju C.S. Sindolli – Applicant Vs M/s Rajankumar and Bros and State – Respondent	Hearing
2	Sessions Case	564/19	The State V.P. Road p.stn Vs Pravinkumar Champalal Hiran	Defence evidence
3	Sessions Case	589/19	The State Dadar p.stn Vs Ruchita Ravindra Parkar and others	Statement u/s 313 Cr.P.C
4	Sessions Case	1328/19	The State Sivaji Park p.stn Vs Sandip Sudhakar Deshpande	Statement u/s 313 Cr.P.C
5	ABA	1338/20	Shashikant Nathuji Wakode Vs The State Deonar p.stn	Reply/Say